

ITEM NO.16 Court 16 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4375/2015

COMMISSIONER OF INCOME TAX, AHMEDABAD

Appellant(s)

VERSUS

M/S. SANDVIK STEEL ASIA PVT. LTD.

Respondent(s)

(IA No. 4/2017 - AMENDMENT IN CAUSE TITLE)

Date : 06-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KRISHNA MURARI
[IN CHAMBER]

For Appellant(s) Mr. A. Deb Kumar, Adv
Mr. Raj Bahadur Yadav, Adv
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Rashmikumar Manilal Vithlani, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellant.

Application for amendment of cause titled is allowed.

The amended memo of parties be filed within two weeks.

(BABITA PANDEY)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR